

Home Affairs recent orders of 5.1.1984 if a daily wage has put in 240 days of service as daily wage worker during each of the last two years he is eligible for regular appointment against a vacancy in Group 'D' post, provided his recruitment was made through Employment Exchange and he fulfills the other conditions of eligibility. At present Directorate-General, All India Radio has no regular vacancy of a Peon against which any of these daily wagers could be absorbed.

(d) to (g). As and when need arises, it is decided to engage daily wage workers. In view of the commencement of hot season all the 10 persons who were disengaged were asked to report for work. Two persons who reported, have been reengaged w.e.f. 18.4.1984. None of the other 8 persons reported for work. 11 more casual workers sponsored by Employment Exchange have been engaged w.e.f. same date i.e. 18.4.1984.

**लखनऊ दूरदर्शन के कार्यक्रमों में भाग लेने वाले कलाकारों को पारिश्रमिक**

10391. श्री बनारसी दास : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लखनऊ दूरदर्शन के कार्यक्रमों में भाग लेने वाले कलाकारों को कोई पारिश्रमिक दिया जाता है ;

(ख) यदि हां, तो पारिश्रमिक निर्धारित करने का मानदण्ड क्या है ;

(ग) क्या 29 जून, 1982 को दूरदर्शन पर एक कार्यक्रम प्रस्तुत करने वाले पत्रकार और कवि श्री दिवाकर प्रकाश को केवल 50.00 रुपये पारिश्रमिक दिया गया ; और

(घ) यदि हां, तो पारिश्रमिक निर्धारित करने का मानदण्ड क्या है ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री एच० के० एल० भगत) : (क) जी, हां ।

(ख) पारिश्रमिक की राशि कार्यक्रम के स्वरूप

तथा भागीदारी की किस्म पर निर्भर करती है ।

(ग) और (घ) जी, हां । श्री दिवाकर प्रकाश ने 29-6-1982 को टेलीकास्ट किये गये कामगार सभा नामक कार्यक्रम में भाग लिया था तथा उन्हें 50/-रु० की राशि का भुगतान किया गया था जो ऊपर भाग (ख) में उल्लिखित मानदण्ड के अनुसार इस कार्यक्रम में भाग लेने के लिए सामान्य शुल्क था ।

**Indian Metals and Ferro Alloys Corporation Ltd., Orissa**

10392. SHRI CHINTAMANI PANIGRAHI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether Indian Metals and Ferro Alloys Corporation Limited in Orissa has owned different industries ;

(b) the number of industries and companies they have floated in Orissa and in other places in India upto date ; and

(c) present total assets of the Saraf group of companies up-to-date ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) It is presumed that the Hon'ble Member is referring to Indian Metals and Ferro Alloys Ltd. There are three undertakings of Indian Metals and Ferro Alloys Industrial House, registered under MRTP Act, viz.,

(i) Indian Metals and Ferro Alloys Ltd.

(ii) B. Panda and Co. (P) Ltd. and

(iii) Indian Metals and Carbide Ltd.

(b) Indian Metals and Ferro Alloys Ltd. have floated a new company in Orissa viz. Indian Charge Chrome Ltd. Information regarding industries and companies floated in other places in india is not available.

(c) As per the latest available informa-